Annexure 3

Name of the Corporate debtor: M/s. Karvy Data Management Services Limited; Date of commencement of CIRP: 15.09.2023; List of Creditors as on: 09.07.2024

| List of secured financial creditors (other than financial creditors belonging to any class of creditors) Details of claims received Details of claim admitted A | | | | | | | | | | | Amount | | | |
|--|-----------------------------------|--------------------|-----------------|--------------------------|------------------|---|--|-----------------------------|-----------------------------------|--------------------------------------|---|---------------------------------|---------------------------------------|-------------------|
| S No | Name of Creditors | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of claims | Amount covered by Security Interest | Amount covered by guarantee | Whether related party | % of voting share in COC | Amount of contingen t claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | of claim under verificati on | Remarks if any |
| 1 | State Bank of India | 27-09-2023 | 24,34,66,900.00 | 24,34,66,900.00 | FC | Primary Security: Pari-passu first charge on entire chargeable current assets of the company present and future along with other working capital lenders except the receivables from retailers which are exclusively charged to Bank of India for their Term Loan of Rs. 63.30 Cr hypothecation of stock and Receivables (Stocks & Receivables). Collateral: a)Pari passu first charge on entire Fixed assets of the company excluding the assets charged to Bank of India. Along with other WC lenders in MBA Arrangement. b) Pari Passu 2nd charge on the fixed assets financed by BOI along with other working capital lenders. c) Pledge of 3,31,035 company's shares exclusively to SBI | Guarantees: (i) Corporate Guarantee of Karvy Stock Broking Ltd. (ii) Personal Guarantee of Shri C Parthasarathy. | No | 3.60 | | • | | - | |
| 1 | IDBI Bank Limited | 05-10-2023 | 16,11,47,569.60 | 16,11,47,569.60 | FC | and future of the Company along with other WC lenders. Collateral: Pari passu first charge on entire fixed assets of the | Guarantees: (i) Corporate Guarantee of Karvy Stock Broking Ltd (holding company) (ii) Unconditional and irrevocable Personal Guarantee of Shri C Parthasarathy, 293/82/a/648, Road No.34, Jubilee Hills, Hyderabad -500 033 | No | 2.38 | | - | - | - | |
| 2 | Bank of Baroda | 06-10-2023 | 54,47,10,662.92 | 54,47,10,662.92 | FC | 1. First Pari-passu Charge on all current assets, both present and future along with other working capital lenders. 2. Pari-passu second charge on all the Fixed assets of the company, both present and future along with other working capital lenders excluding assets financed by Bank of India on exclusive charge basis. | Corporate Guarantee by M/s. Karvy Stock Broking Limited having net worth of Rs. 375.20 Crores as on 31.03.2016 Personal Guarantee of Chairman of Karvy Group of companies - Mr. C. Parthasarathy | No | 8.05 | - | ı | - | - | |
| 3 | Punjab National Bank | 03-10-2023 | 29,41,86,561.27 | 29,41,86,561.27 | FC | Primary Security: Pari-passu first charge on the entire assets of the company i.e. stocks, book debts and other current assets lying in the office premises, work centers elsewhere present and future along with other working capital lenders. Collateral Security: Pari-passu second charge on all the Fixed assets (SBI and Bank of India are having 1st charge on all fixed assets), both present and future along with other working capital lenders excluding assets financed by Bank of India on exclusive charge basis. | Guarantess: (i) Shri Comandur Parthasarathy, 8-2- 2/82/A/648, Plot no. 648, Road No.34, Jubilee Hills, Hyderabad -500 033, chairman of karvy group having net worth of Rs. 375-20 crores as on 31.03.2016 (ii) Corporate Guarantor: Karvy Stock Broking Ltd having net worth of Rs. 375.20 crores as on 31.03.2016 | No | 4.35 | - | - | - | - | |
| 4 | Tamilnadu Mercantile Bank Limited | 06-10-2023 | 52,07,68,179.28 | 52,07,68,179.28 | FC | Primary: i)Pari passu first charge on the chargeable current assets present and future along with other WC lenders except the rental / receivables from retailers which is exclusively charged to BOI for their TL of ₹61.76 crore in Pari passu 2ndcharge on the entire fixed assets along with WC lenders including exclusive security to BOI. (Fixed Assets – Tangible securities of ₹41.72 crore include Plant & Machinery, Computers, Electrical equipment's, office equipment's and Lease hold improvement. Intangible securities of ₹37.91 crore includes Good will, Product process handling systems and Operating lease rights). Margin: OD − 25%. BG − Cash margin 15%) Collateral: Exclusive Collateral offered to our Bank: -Pledge of shares of KDMSL worth of ₹13.19 crore. [172415 shares of FV ₹10/- and fair value of ₹765.00/- per share as on July 2019] (In DEMAT form) | Personal Guarantee: 1.Shri. C.Parthasarathy (Director) (Net worth ₹426.15 crore as on 31.03.18) Corporate Guarantee: -M/s. Karvy Stock Broking Ltd (Ultimate holding company) M/s Karvy Reality India Limited (Holding Company) | No | 7.70 | - | | - | - | |

| 5 | The South Indian Bank Limited ** | 05-10-2023 | 49,43,14,393.60 | 49,43,14,393.60 | | Primary Security: First Pari-passu charge on entire chargeable current assets of the company Collateral: Pari passu second charge on entire fixed assets of the company (both present and future) excluding exclusive security to Bank of India | i. Personal Guarantee of Mr. C Parthasarathy, chairman ii. Corporate Guarantee of Karvy Stock Broking Ltd | No | 7.31 | - | - | - | - | |
|---|----------------------------------|------------|-------------------|-------------------|----|--|---|----|-------|---|---|---|---|--|
| 6 | Shinhan Bank of India | 06-10-2023 | 25,21,23,255.00 | 25,21,23,255.00 | FC | Primary Security: First Pari-passu charge on entire chargeable current assets of the company Collateral: Pari passu second charge on entire fixed assets of the company (both present and future) excluding exclusive security to Bank of India | Guarantees: i. Personal Guarantee of Mr. C Parthasarathy, chairman ii. Corporate Guarantee of Karvy Stock Broking Ltd | No | 3.73 | - | - | - | - | |
| 7 | Bank of India | 06-10-2023 | 25,53,54,819.00 | 25,53,54,819.00 | FC | Primary: Exclusive charge on assets created out of the proposed borrowing i.e., Hardware to be provided to the retailers Exclusive charge on rentals/receivables from the retailers Collateral: Pledge of shares of karvy Data Management Services Limited wort Rs. 40 crores | Nil | No | 3.77 | - | - | - | - | |
| 8 | DBS Bank India Limited | 06-10-2023 | 62,74,28,791.36 | 62,74,28,791.36 | FC | Six Lakh Finger print scanners worth Rs. 90.90Cr + GST @18% totalling to Rs. 107.26 Cr. 18.12.2017 | Nil | No | 9.28 | - | - | - | - | |
| | TOTAL (A) | | 3,39,35,01,132.03 | 3,39,35,01,132.03 | | | | | 50.17 | - | - | - | - | |

^{**} South Indian bank has submitted revised claim amounting to Rs.62,92,00,000 (original claim amounting to Rs.49,43,14,393.60), on 20.06.2024 which is after the RFRP date i.e., 17.01.2024 in the CIRP process. As per the provisions of the Insolvency Bankruptcy Code, the claims received after the RFRP date have to be taken recommendation from the Committee of Creditors (COC) in the COC meeting and file application with NCLT condonation and then included in the list of creditors. Hence, your claims is admissible /inadmissible after the above process, of your claims will be subject to COC recommendations and NCLT approval.

| | | Details of claims received | | Details of claim admitted | | | | | | | Amount of any | Amount of | Amount | Remarks |
|----------------------------|----------------------------------|----------------------------|-------------------|-------------------------------|-----------------|---|---|------------------------|--------|----------------------------|---------------|-------------------------|---------------------------------------|---------|
| S No | Name of the creditor | Date of Receipt | Amount Claimed | Amount of claim Admissible | Nature of claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether related party? | voting | of Continge nt Claim | | Claim Not Admissible | of claim under verificati on | |
| 9 | The South Indian Bank Limited ** | 20-06-2024 | 13,48,85,606.40 | 13,48,85,606.40 | | chargeable current assets of the company Collateral: Pari passu second charge on entire fixed assets | Guarantees: i. Personal Guarantee of Mr. C Parthasarathy, chairman ii. Corporate Guarantee of Karvy Stock Broking Ltd | NO | - | - | - | - | - | |
| TOTAL (B) 13,48,85,60 | | | 13,48,85,606.40 | 13,48,85,606.40 | | | | | | | | | | |
| TOTAL(A) + (B) 3,52,83,86, | | | 3,52,83,86,738.43 | | | | | | | | - | | - | |